

RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)

CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021)

Operational creditors (other than Workmen and Employees and Government Dues)													
Reference	Sl.No	Name of the Creditor	Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Voting Share in COC	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
B-0001	1	SBICAP Trustee Company Limited	9/24/2021	90,757.00	90,757.00	Unsec	-	-	NO	0.00034	-	-	-
B-0002	2	Pareshmohan & Associates (CA Paresh Mohan Verma)	9/27/2021	3,100,000.00	-	Unsec	-	-	NO	0.00	-	3,100,000.00	-
B-0003	3	Deepee Consultancy (CA paresh Mohan Verma)	10/5/2021	900,000.00	-	Unsec	-	-	NO	0.00	-	900,000.00	-
B-0004	4	Reliance Industries Limited	12/27/2021	947,760,508.00	-	Unsec	-	-	NO	0.00	-	947,760,508.00	-
		TOTAL		951,851,265.00	90,757.00					0.00	-	951,760,508.00	-

Vithal M. Dahake

Interim Resolution Professional

Regn. No: IBBI/PA-003/IP-N000117/2017-2018/11296

Radius Estate Projects Pvt. Ltd.

Note 1

RP has not got access to accounts and other data of the CD yet. Hence claims are subject to further scrutiny and may undergo change.